



2026:AHC:18497

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1021 of 2026

Smt Poonam Behal

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Gaurav Tiwari, Ramesh Kumar
Counsel for Respondent(s)	:	A.S.G.I., Gaurav Kumar Chand

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Gaurav Tiwari, learned counsel for the petitioner seeks to withdraw the present writ petition with liberty to approach the Armed Force Tribunal.
2. Sri Gaurav Kumar Chand, learned counsel for the respondents has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 28, 2026
N.S.Rathour

(Vikas Budhwar,J.)